

(iii) The competent legislature shall make the law for enforcement of right to free and compulsory education within one year from the commencement of the Constitution (Eighty-third Amendment) Act, 1997;

(iv) Article 45 of the Constitution shall be omitted; and

(v) It shall be fundamental duty to provide opportunities for education to a child between the age of 6 and 14 years of whom such citizen is a parent or guardian.

The Bill is, at present, under consideration of the Department-related Parliamentary Standing Committee on Human Resource Development.

(f) No, Sir.

(g) Does not arise.

[*Translation*]

Post Offices in U.P.

831. SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post-offices modernised in Uttar Pradesh during the last three years and the locations thereof; and

(b) the number of post offices proposed to be modernised in U.P. during 1997-98?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) During the last three years, 75 post offices were fully modernised in Uttar Pradesh Postal Circle. The list of these post offices is enclosed.

(b) During 1997-98, 42 post offices are proposed to be modernised in Uttar Pradesh Postal Circle.

Statement

List of Post Offices Modernised in Uttar Pradesh Postal Circle in the last three years

1994-95

1. New Hyderabad P.O. Lucknow
2. Nawabganj HO, Kanpur
3. Allahabad HO
4. Nodia Complex SO
5. Gonda HO
6. Lucknow Chowk HO

1995-96

1. Agra HO
2. Agra Fort HO
3. Mathura HO

4. Bulandshar HO
5. Varanasi HO
6. Jaunpur HO
7. Kanpur Cantt. HO
8. Hamirpur HO
9. Bareilly HO
10. Moradabad HO
11. Nainital HO
12. Tallital SO
13. Kheri HO
14. Alambagh PO
15. Mahanagar PO
16. Niralanagar PO
17. Lucknow GPO
18. Faizabad HO
19. Dehradun HO
20. Haridwar SO
21. Muzaffarnagar City PO
22. Meerut City SO
23. Pratapgrah HO
24. Deoria HO
25. Kunaraghat HO
26. Mau HO
27. Bairampur Ho

1996-97

1. Allahabad Kutchery HO
2. CDA(P), SO Allahabad
3. Mirzapur HO
4. Gazipur HO
5. Shaktinagar SO
6. Bangalitola SO
7. Varanasi Cantt. HO
8. Raebareli HO
9. Akbarpur HO
10. Sultanpur HO
11. Barabanki HO
12. Sitapur HO

13. Meerut City HO
14. Muzaffarnagar HO
15. Rishikesh SO
16. Khatauli SO
17. Etawah HO
18. Etah HO
19. Lalitpur HO
20. Orai HO
21. Banda HO
22. Unnao HO
23. Mahoba SO
24. Bindki SO
25. Saraimiran SO
26. Purwa SO
27. Akbarpur SO
28. Chibaramau SO
29. Safipur SO
30. Khaga SO
31. R.K. Nagar SO
32. Gorakhpur HO
33. Azamgarh HO
34. Bahraich HO
35. Ballia HO
36. Gorakhpur R.S. PO
37. Railway Colony Gorakhpur
38. Amroha HO
39. Rampur HO
40. Haldwani HO
41. Daudaun HO
42. Shanjahanpur HO

Navodaya Vidyalayas

832. SHRI FAGGAN SINGH KULESTE:

SHRI MULLAPPALLY RAMACHANDRAN:

SHRI BIR SINGH MAHATO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Navodaya Vidyalayas functioning

at present in the country, State-wise;

(b) the number of Navodaya Vidyalayas proposed to be set up in the country, State-wise;

(c) the total annual amount spent on the maintenance of Navodaya Vidyalayas in Madhya Pradesh;

(d) the amount fixed for the proper functioning of a Navodaya Vidyalaya and the time taken to make it fully operational in the said State;

(e) the number of students admitted in the State in the first year of commencement of a Vidyalaya; and

(f) the time limit fixed for being eligible for hostel accommodation in these Vidyalayas?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) A statement indicating the Navodaya Vidyalayas functioning at present in the country, State-wise, is enclosed.

(b) The Scheme of Navodaya Vidyalayas envisage setting up of one Navodaya Vidyalaya, on an average, in each district of the country.

(c) The total amount spent on maintenance of Navodaya Vidyalayas in Madhya Pradesh during the year 1996-97 was Rs. 1476.32 lakhs.

(d) The amount fixed for the normal functioning of Navodaya Vidyalaya at different levels is as under:

(Rs. in lakhs)

Level of Vidyalaya class	Recurring	Non-recurring	Total
VI	15.41	6.74	22.15
VII	24.23	2.78	27.04
VIII	32.94	2.71	37.65
IX	46.58	4.59	51.17
X	53.69	2.93	56.62
XI	62.35	4.77	67.12
XII	68.24	3.19	71.43

As a Jawahar Navodaya Vidyalaya starts at Class VI only, it takes seven years to become fully operational.

(e) The number of students admitted in the year of commencement depends upon the temporary accommodation made available to Navodaya Vidyalaya Samiti. Usually a maximum of 80 students are admitted in the first year in a Vidyalaya.

(f) As all the Navodaya Vidyalayas are fully residen-